

21.4.2003

11

MA 566/2003 in
OA 1157/2002

Present : Shri S.K.Gupta, learned counsel for the applicant.

Shri Ram Kawar Dhillon, learned counsel through proxy counsel Shri K.C.Nayak, counsel for the respondents.

MA 566/2003

We have heard both the learned counsel for the parties in MA 566/2003. Learned proxy counsel for the respondents submits that the respondents have since complied with the directions contained in the Tribunal's order and the above MA has now become infructuous. The order passed by the respondents has also been submitted by the learned proxy counsel for the respondents, which is taken on record.

In view of the above facts and the submissions, MA 566/2003 is dismissed as having become infructuous.


(V.K. Majotra)
Member (A)

sk


(Smt. Lakshmi Swaminathan)
Vice Chairman (J)